

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16796/2004

(From the judgement and order dated 23/04/2004 in CWP No.11208/2003
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAJ DULARI

Petitioner(s)

VERSUS

STATE OF HARYANA AND ORS.

Respondent(s)

(With office report)

Date: 11/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI

For Petitioner(s) Mr. Rajesh Sharma,Adv.
Ms. Shalu Sharma,Adv.

For Respondent(s) Mr. Neeraj Kumar Jain,Adv.
Mr. Sanjay Singh,Adv.
Mr. Ugra Shankar Prasad,Adv.

Mr. Manjit Singh,AAG.
Mr. T.V. George,Adv.

UPON hearing counsel the Court made the following
ORDER

Place the petition before a Bench of which Hon'ble
Mr. Justice G.S. Singhvi is not a Member.

[T.I. Rajput]
A.R.-cum-P.S.

[Om Prakash]
Court Master